

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 137
COMP.APPL/ 111 (CH)2024
And
CP No. 6/Chd/Hry/2024

IN THE MATTER OF:

Renu Khanna & anr

...

Petitioner

Versus

Khanna Paper Mills Ltd & Ors

...

Respondent

Under Section: 241-242, CA 2013

Rule: 11 of NCLT

Order delivered on 03.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 23.08.2024.

Sd/-

Court Officer

Mamta

03.07.2024.